

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-202
IB-1295/ND/2019

IN THE MATTER OF:

M/s. Jammu & Kashmir Bank Ltd.

Vs

M/s. Vinayak Rashi Steels Rolling Mills Pvt. Ltd. &Ors.

....Applicant

....Respondent

SECTION

Under Section 7 of IBC,2016

Order delivered on 05.12.2019

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

PRESENT:

For the Applicant

: Adv. JatinJulka, Adv. Prateek Khaitan and Adv. Syed Asalad

For the Respondent

: Adv. Vaibhav Dabas

ORDER

Since the Coram of this Division Bench is not available today, list the matter before the Division Bench on 09.12.2019.

sd/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

CG